

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2560
ANSWERED ON:25.11.2010
LOSS OF BAGGAGE AT AIRPORTS
Jindal Shri Naveen

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether there are reports that baggage handlers at the Indira Gandhi International Airport and other International airports in the country are removing jewellery, valuables and money from checked in baggage;
- (b): if so, the action the authorities are taking to curb such malpractices;
- (c): whether police authorities who carry out X-ray tests on the baggage collude with baggage handlers;
- (d): if so, the details thereof;
- (e): whether CCTV Cameras are being used at places where baggages are being handled to deter these form of menace; and
- (f): if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a)&(b): Yes, Madam. Some instances of this nature have come to the notice. Such cases, when reported, are handed over to the local police for legal action.
- (c): No, Madam. The baggages are screened through X-ray by concerned airlines. No such organised collusion with baggage handlers has come to notice.
- (d): Does not arise.
- (e)&(f): Yes, Madam. Bureau of Civil Aviation Security has issued AVSEC Circular No. 33/2003 for installation of CCTV and monitoring of these CCTVs by the Central Industrial Security Force (CISF) and the airlines. The CISF is also deploying their surveillance staff in plain clothes to watch the activities of suspicious persons.